

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1506
TO BE ANSWERED ON 03.05.2016

Environmental Clearance

1506. SHRI P.R. SUNDARAM:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has decided to give exemption from environmental clearance for projects upto a certain area and if so, the details thereof;
- (b) whether the Government has brought out any notification in this regard; and
- (c) if so, the details thereof;

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a),(b) and (c)** No, Sir. The proposal is for integration of environmental conditions with the building permission up to certain built up area. The draft Notification has been put on website for public considration.
